

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1646
TO BE ANSWERED ON 27TH JULY, 2018**

VIOLENCE AGAINST DOCTORS

1646. SHRIMATI VASANTHI M.:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government is aware that violence against doctors is a big challenge for the medical fraternity as well as healthcare structure and if so, the reaction of the Government thereto;
- (b) whether the Indian Medical Association has raised the issue regarding safety of doctors; and
- (c) if so, the details thereof and the steps taken by the Government in this regard?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SMT. ANUPRIYA PATEL)**

(a) to (c): Yes.

Government has taken a serious view on the reported incidences of violence.

To address the issue and the concerns raised by Indian Medical Association (IMA) including “Violence against Doctors”, an Inter-Ministerial Committee was constituted under the Chairmanship of Additional Secretary (Health).

Since, Health is a State Subject, therefore, Ministry of Health & Family Welfare circulated a copy of the draft Act i.e. “The Protection of Medical Service Persons and Medical Service Institutions (Prevention of Violence and Damage or Loss of property) Act, 2017” provided by IMA to all States/Union Territories Governments and requested them to either consider a specific legislation as per the draft Act or to enforce the provisions of the existing Act, if any, strictly.

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